

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/482(KB)2019
IA(I.B.C)/550(KB)2024, IA(I.B.C)/796(KB)2024,
IA(I.B.C)/440(KB)2024, IA(I.B.C)/410(KB)2024,
IA(I.B.C)/1552(KB)2022, IA(I.B.C)/1551(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	STRESSED ASSETS STABILIZATION FUND VS E.R. TEXTILE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv.] For the Applicant in IA(I.B.C)/550(KB)2024 and
Mr. Deep Roy, Adv.] IA(I.B.C)/440(KB)2024
Mr. Aman Agarwal, Adv.]
Ms. Madhuja Barman, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Applicant in IA(I.B.C)/410(KB)2024
Mr. Ritoban Sarkar, Adv.]
Mr. Avishek Das, Adv.]

Mr. T.V. Suresh Kumar, Adv.] For the Respondents in IA(I.B.C)/410(KB)2024
Mr. N.A. Srinivasan, Adv.] And
Mr. Gokulakrishnan, Adv.] For the Respondent No.2 in IA(I.B.C)/440(KB)2024

Mr. Rohit Rajliwal, Adv.]

ORDER

1. Learned Senior Counsel/Counsel for the parties present.
2. List this matter on **14th May, 2024** at **10.30 a.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**